

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB).No. 286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1<sup>st</sup> August, 2017, 10.30 A.M

Name of the Company	Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	P. K. JHUNJHUNWALA	} Advocates	Corporate Debtor	P. K. Jhunjhunwala 1/8/2017
2.	SAMIT RUDRA			
1.	NAVNEET MISRA	ADVOCATE	OPERATIONAL CREDITOR	N. Misra 1/8/17

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## ORDER

Ld. Lawyers on behalf of the operational creditor as also corporate debtor are present.

Ld. Lawyer on behalf of corporate debtor fairly admitted the claim of operational creditor and has no objection if the C.P. is admitted and I.R.P appointed.

Order reserved.

  
MANORAMA KUMARI  
MEMBER(J)